

लघुवाद न्यायालय, मुंबई

लोकमान्य टिळक मार्ग, धोबी तलाव, काळबादेवी, मुंबई - ४०० ००२

दूरध्वनी क्रमांक: ०२२-२२०८८७००/२२०८८७४९

निविदा सूचना

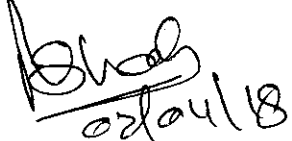
लघुवाद न्यायालय, मुख्य शाखेत नवीन ई.पी.ए.बी.एक्स यंत्रणा खरेदी करण्यासाठी कंत्राटदारांकडून मोहोरबंद दरपत्रके मागविण्यात येत आहेत.

या संदर्भातील अटी व शर्ती याबाबतची माहिती या कार्यालयाच्या सूचना फलकावर तसेच न्यायालयाच्या <http://ecourts.gov.in> तसेच <http://bombayhighcourt.nic.in> या संकेतस्थळावर उपलब्ध आहे. सदर दरपत्रके या 'जोडपत्र अ' नुसार 'प्रबंधक, लघुवाद न्यायालय' या नावाने दिनांक १९ एप्रिल, २०१८ रोजी दुपारी २.०० वाजेपर्यंत लघुवाद न्यायालय, लोकमान्य टिळक मार्ग, धोबी तलाव, काळबादेवी, मुंबई - ४०० ००२ येथे स्वीकारले जातील. तसेच सदर निविदा २० एप्रिल, २०१८ रोजी, दुपारी २.३० वाजता जे निविदाकार किंवा त्याचे प्रतिनिधी उपस्थित राहतील, त्यांचे समक्ष उघडण्यात येतील. दरपत्रकाच्या पाकिटावर वरच्या भागात "नविन ई.पी.ए.बी.एक्स यंत्रणा खरेदीचे दरपत्रक" असे ठळक अक्षरात लिहावे.

निवड समिती कोणतेही कारण न देता दरपत्रके स्वीकारण्याचा वा नाकारण्याचा हक्क राखून ठेवीत आहे.

लघुवाद न्यायालय, मुंबई

दिनांक : २ एप्रिल, २०१८


02/04/18
(नरेश व्ही. शहा)
अप्पर प्रबंधक

Court of Small Causes, Mumbai

Lokmanya Tilak Marg, Dhobi Talao, Kalbadevi, Mumbai – 400 002

Telephone No. 022-22088700 / 22088749

-: TENDER NOTICE :-

Sealed Quotations are invited for Purchase of New EPABX System at the Court of Small Causes.

The Detailed Terms and Conditions regarding Purchase of New EPABX System are published on the Notice Board of this Court and also on websites <http://ecourts.gov.in> and <http://bombayhighcourt.nic.in>. The quotations should be in the form published as 'Annuxture A' in sealed envelop addressed to the "Registrar, Court of Small Causes, Mumbai – 400 002". On top of the envelop "Quotaion for Purchase of New EPABX System" be mentioned and should reach in this Office on or before 19th April, 2018 before 2.00 p.m. and same will be opened on 20th April, 2018 at 2.30 p.m. in presence of Quotaion Holders or their duly authorised representatives who are present on the site. Quotaions received after due date and time will not be accepted.

All the rights and decision in this regard are reserved with the Committee for Purchase of New EPABX System.

Court of Small Causes, Mumbai

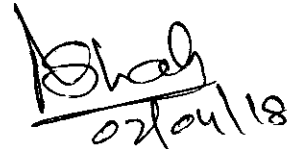
}

}

}

}

Date :- 20th April, 2018



(Naresh V. Shah)

Additional Registrar

TERMS AND CONDITIONS

1.	EPABX System following part must providing-	
a)	No. of extension : 48 No. of Junction : 08 No. of Expandable port : 128 Comatible : ISDN and Networking Operators Console : 01	1
b)	Main Distrubaton Frame (MDF) – 100 pairs MDF – 1 no for system side & 5 nos for each building	3
c)	Small EPABX system configuration add- on items Line Extension Card for 16 ports.	1
d)	Push Button CLI phone	60
e)	Installation Charges including required cable.	1
f)	Main Distribution Frame (MDF) no of pairs : 400 pair along with IPM	1
g)	Extra Operator console Model : DSS 16*4	1
2.	The Quotation must consist amount of New EPABX System and it should be having buy-back option and price of such buy-back of Old EPABX System Model No. Korel MS 128	
3	The name of the approved Quotation holder will be informed to the Government, which in turn approve the purchase and thereafter purchase order will be placed.	
4.	The quoted prices should be inclusive of G.S.T. and other Taxes , if any.	
5.	All copies of Registration of firms, Tax return and other related documents be annexed to the quotation.	
6.	Payment will be made after producing original bill of EPABX System and sanctioning of the bill by Pay & Account Office.	

7.	The system must have ISI Standard.
8.	Warranty / Guarantee period of New EPABX System should be mentioned.
9.	Quotation must consist of all specification of New EPABX System Machine.
10.	The Quotation Holder should not be under a declaration of ineligibility for corrupt and fraudulent practices.
11.	All decision in this respect will be taken by the committee appointed for the purpose and those decisions will be final.

Court of Small Causes

}
}
}
}

Mumbai : 2nd April, 2018

Naresh V. Shah
02/04/18

(Naresh V. Shah)
Additional Registrar

ANNEXTURE 'A'

Sr. No.	Particulars	Information
1.	Quotation No.	8 / 2018
2.	Name of Dealer / Firm / Company	
3.	Full Address of Dealer / Firm / Company	
4.	Contact Nos. of Dealer / Firm / Company	
5.	E-Mail, Fax No. of Dealer / Firm / Company	
6.	Quoted Amount	
7.	Bye Back Amount	
8.	Final price including GST & Taxes if any.	

(Name & Signature & Seal of Dealer / Firm / Company)